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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2018

PRESENT: 1. Hon'ble member (J) Shri Rajeswara Rao Vittanala,
2. Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CA(CAA)No.50 /BB/2018	For hearing	Sec 230- 232	M/s Coffee Day Resorts Pvt Ltd	Tatva Legal		

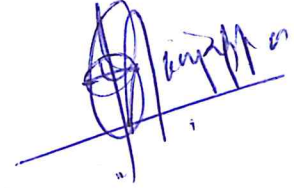
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s:

N.K. Dilip, M.G. Nanjappa
Vivek. B.S.




RESPONDENT/s:

Advocates
Tatva Legal
Bangalore

ORDER

Heard Shri NK Dilip, Learned Counsel for Petitioner.

Order reserved.


Member (T)


Member (J)

Balaji

